

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
CA(CAA)-52(PB)/2019

IN THE MATTER OF:

Apollo Finance Ltd. and Sunrays Properties
And Investment Company Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230, 231-232

Order delivered on 30.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner None

ORDER

On account of paucity of time, the matter could not be heard.

Accordingly, hearing is deferred to 23.05.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)